

the residence of the Group Manager, ONGC in 1991;

(b) if so, on what date and what were the reasons therefor;

(c) what were the details of premises including lockers searched and the items recovered;

(d) what are the details of allegations/charges made against the Group Manager;

(e) what are the reasons for the delay in completing the investigation; and

(f) by when it is likely to be completed?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (f) Yes, Sir, a raid was conducted on 9.7.1991 as the officer was alleged to have assets disproportionate to the known sources of income. Investigation is not complete. Such investigation is time consuming as information is to be collected for all the previous years of service from different offices, and it is not possible to give any definite date for its completion.

Unutilised oil wells

3fr13. SHRI KAMAL MORARKA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of unutilised oil wells at present region-wise;

(b) what is the unexploited potential as a result of their being unutilised;

(c) the reasons for their not being utilised; and

(d) the efforts made/being made to use these wells?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) The region-

wise/Statewise details of unutilised oil wells of ONGC and OIL are as under:

ONGC — (as on 1-6-1992)

BRBC... 149

WRBC... 572

ERBC... 153

SRBC... 21

Total : 895

OIL (as on 30-6-1992)

Assam... 70

Arunachal... 4

Pradesh

Rajasthan... 1

Total : 75

(b) The oil production potential of these wells is around 0.79 million tonnes per annum.

(c) These wells include those awaiting repair/servicing or flow-line connection, wells closed for reservoir control or with high water cut or needing innovative techniques etc.

(d) Efforts include increasing the number of work-over rigs in operation, induction of tubewell rigs, maximising number of workover rigs on round the clock operation, increased use of investigating tools to diagnose the problem for taking corrective measures, improved supervision and induction of more mobile and sophisticated rigs with less down-time, rig building time and transportation time, increasing pressure maintenance of the reservoirs, increased use of nitrogen and coil tubing units and increased R&D efforts etc.

पेट्रोलियम उत्पादों की आपूर्ति के दौरान चोरी

3014. श्री गोपाल सिंह जी सोलंकी : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राबत भाटा आणविक विद्युत केंद्र को पेट्रोलियम